

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 37 of 2014

Dated : 9th July 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Counsel for the Respondent (s): Mr. Amit Kapur
Mr. Vishrov Mukherjee for R-2

ORDER

As agreed by the learned counsel for the parties, post the
matter for hearing on **08.08.2014.**

**(Rakesh Nath)
Technical Member**
ts/kt

**(Justice M. Karpaga Vinayagam)
Chairperson**